

Most Urgent/Out at once

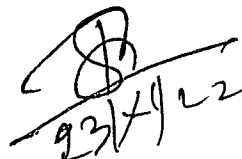
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ): DELHI

No. ~~29738-I~~ - Genl./HCS/2022
29746-I

Dated, Delhi the 1 NOV 2022

Sub: Circulation of copy of letter no. 6439-6450/DHC/Gaz/G-2/Judgment/2022 dated 17.11.2022, in continuation of earlier letter no. 6288-6299/DHC/Gaz/G-2/Judgment/2022 dated 10.11.2022, alongwith the details of cases amenable for immediate settlements in respect of remaining two insurance companies namely Oriental Insurance Company Ltd. and Universal Sompo General Insurance Co Ltd. This is for information and necessary action to :-

1. The Ld. Presiding Officers, Motor Accident Claims Tribunal, Central District, Tis Hazari Courts, Delhi.
2. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi for information.
3. PS to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi for information.
4. The Ld. Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned official to upload the same on the Website of Delhi District Courts.
5. The Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi for information as requested vide letter no.DJA/Dir.(Acad)/2019/4306 dated 06.08.2019.
6. Dealing Assistant, R&I Branch for uploading the same on LAYERS.
7. For uploading the same on Centralized Website through LAYERS.


93/11/22

(RAKESH PANDIT)

Officer-in Charge, Genl. Branch, (C)
Addl. District & Sessions Judge,
Tis Hazari Courts, Delhi

Encls. As above.

①

IN THE HIGH COURT OF DELHI AT NEW DELHI

6439-6450

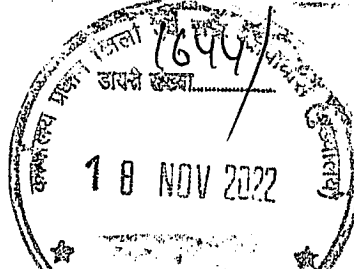
No. /DHC/Gaz/G-2/Judgment/2022

Through email

Dated: 17.11.2022.

From:

The Registrar General,
High Court of Delhi,
New Delhi-110003.



To,

1. The Principal District & Sessions Judge (HO), Tis Hazari Courts Complex, Delhi.
2. The Principal District & Sessions Judge (East), Karkardooma Courts Complex, Delhi.
3. The Principal District & Sessions Judge (South), Saket Courts Complex, New Delhi.
4. The Principal District & Sessions Judge (North-West), Rohini Courts Complex, Delhi.
5. The Principal District & Sessions Judge (New Delhi), Patiala House Courts Complex, New Delhi.
6. The Principal District & Sessions Judge (North-East), Karkardooma Courts Complex, Delhi.
7. The Principal District & Sessions Judge (South-East), Saket Courts complex, Delhi.
8. The Principal District & Sessions Judge (North), Rohini Courts Complex, Delhi.
9. The Principal District & Sessions Judge (West), Tis Hazari Courts Complex, Delhi.
10. The Principal District & Sessions Judge (South -West), Dwarka Courts Complex, New Delhi.
11. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
12. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts Complex, Delhi.

Sub: Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India".

Sir/ Madam,

I am directed to refer to this court's letter No. 6288-6299/DHC/Gaz/G-2/Judgement/2022 dated 10.11.2022 on the above subject, and to forward herewith the details of cases amenable for immediate settlements in respect of remaining two insurance companies namely Oriental Insurance Company Ltd. and Universal Sompo General Insurance Co. Ltd. with the request to take necessary action as per the direction passed by the Hon'ble Supreme Court of India.

Yours faithfully,

(Surender Pal)
Deputy Registrar (Gazette-IB)
for Registrar General.

Genl. Sr.

P. 2835 (Rec.)
18/11/22

Encl. As above

2

Email

Vinay Sharma

FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India".

From : shishya pal <shishya.pal@orientalinsurance.co.in> Thu, Nov 10, 2022 05:26 PM
Subject : FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India". 3 attachments
To : Vinay Sharma <ar-gazette1b.dhc@gov.in>
Cc : arvindshenoy@gicouncil.in, sg@gicouncil.in, sudhakar tripathi <sudhakar.tripathi@orientalinsurance.co.in>, pawankumar@orientalinsurance.co.in, Sarika Sharma <Sarika.Sharma@orientalinsurance.co.in>, ksbohd@orientalinsurance.co.in, Akarsh Deepak <Akarsh.Deepak@orientalinsurance.co.in>

Respected Sir/Mam,

We are hereby submitting the List of compromisable cases pertaining to The Oriental Insurance Company Limited's Delhi Office (in relation to all the districts of Delhi and Delhi High Court) in compliance of the letter dated 13.10.2022. A hard copy of the same shall be submitted in due course.

With regards,

Shishyapal
Manager

The Oriental Insurance Company Limited,
Third Party Hub, Regional Office 1
F-14 & 20, United Life Building, Inner Circle,
'F' Block, Connaught Place, New Delhi- 110 001
Phone : 011 – 23321939, 2371014 Fax No. : 23736642
CIN:U66010DL1947GOI007158

From: Shishya Pal
Sent: Friday, June 10, 2022 3:07 PM
To: ar-gazette1b.dhc@gov.in
Cc: sg@gicouncil.in; arvindshenoy@gicouncil.in; Tripathi Sudhakar; Prem Raj Tripathy; Vikas Chadha; K.S. Bodh; Shyam Sunder; Anuj Nayar; Manju Gouhar; Akarsh Deepak
Subject: FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 31.03.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India".

Respected Sir/Mam,

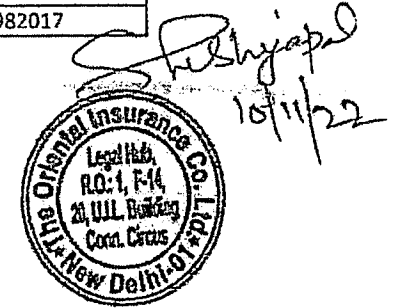
Please find attached list of cases that are compromisable in District Courts and High court of Delhi of our company i.e. The Oriental Insurance Co. Ltd. [Regional Office Delhi].

LIST OF COMPROMISABLE CASES : ORIENTAL INSURANCE CO. LTD.

SR. NO.	CPO NAME	NAME OF COURT	CASE TITLE	CASE NUMBER
1	TP HUB, NRO1	ROHINI	SAPNA VS FAIZ	DLNT010113932018
2	TP HUB, NRO1	ROHINI	MAHESH SHAH VS MAYANK GUPTA	DLNW010026352019
3	TP HUB, NRO1	ROHINI	JAMEEL AHMAD VS ISHWAR SINGH	DLNT010019622019
4	TP HUB, NRO1	ROHINI	SUSHMA DEVI VS TAMMNA VERMA	DLNT010075022021
5	TP HUB, NRO1	ROHINI	GUDIYA DEVI VS SHEHZAD	DLNT010066382019
6	TP HUB, NRO1	SAKET	Nirmala Vs Israr Ali	DLSE010046862018
7	TP HUB, NRO1	SAKET	RAJA VS KISHAN KUMAR	DLSE010063922017
8	TP HUB, NRO1	SAKET	RAM SEVAK VS ARIF	DLSE010072232019
9	TP HUB, NRO1	SAKET	GULSHAN KUMAR VS PARMANAND GUPTA	DLST010022002018
10	TP HUB, NRO1	SAKET	VIMAL OJHA VS AYUSH ARNEJA	DLST010025432019
11	TP HUB, NRO1	SAKET	MUBARIK VS GULFAM	DLST010042802019
12	TP HUB, NRO1	SAKET	NAZIM AHMED VS GULFAM	DLST010042802019
13	TP HUB, NRO1	SAKET	AZAZ AHMAD VS GULFAM	DLST010042802019
14	TP HUB, NRO1	SAKET	RAHUL VS SAGAR KUMAR	DLST01-0080182-017
15	TP HUB, NRO1	TIS HAZARI	Anita Verma Vs Bablu	DLCT010098512017
16	TP HUB, NRO1	TIS HAZARI	NISHU VS RAJNISH AHLAWAT	DLWT010043722019
17	TP HUB, NRO1	TIS HAZARI	Geeta Gupta Vs Ajit	DLCT010007602019
18	TP HUB, NRO1	TIS HAZARI	RITA DEVI VS MUKESH KUMAR SINGH	DLCT010120272018
19	TP HUB, NRO1	TIS HAZARI	KOMAL SANPAL VS RAJESH	DLCT010038662015
20	TP HUB, NRO1	TIS HAZARI	Ram Karan Vs Bablu Kumar	DLCT010098512017
21	TP HUB, NRO1	TIS HAZARI	ANITA DEVI VS RAMA SHANKAR SINGH	DLCT010175842016
22	TP HUB, NRO1	TIS HAZARI	ASHOK KUMAR VS DINESH	DLWT010106762018
23	TP HUB, NRO1	TIS HAZARI	DHARMENDRA VS RAM BADAN SINGH	DLCT010010852021
24	TP HUB, NRO1	DWARKA	POOJA VS KRISHAN CHAND	DLSW010022502019
25	TP HUB, NRO1	DWARKA	SHANTI DEVI VS AJAY KUMAR SHARMA	DLSW010024342019
26	TP HUB, NRO1	DWARKA	DEEPAK KUMAR VS SHIVENDRA KUMAR	DLSW010009442017
27	TP HUB, NRO1	DWARKA	KRISHNA DEVI VS SANJAY KUMAR	DLSW010011072017
28	TP HUB, NRO1	DWARKA	ABDUL VAHAB VS ANUJ KUMAR	DLSW010119382018
29	TP HUB, NRO1	DWARKA	RAHUL YADAV VS VIJAY SINGH	DLSW010020092017
30	TP HUB, NRO1	DWARKA	PRINCE VIKRAMJEET VS DIPTI TAKALE	DLSW010063942018
31	TP HUB, NRO1	DWARKA	KANCHAN VS AJIT SINGH	DLSW010125892018
32	TP HUB, NRO1	DWARKA	MOHD. IZHAR VS SOHAN KUMAR	DLSW010033822019
33	TP HUB, NRO1	DWARKA	CHANDRAWATI VS SAURABH KUMAR	DLSW010134212018
34	TP HUB, NRO1	DWARKA	SUBHASH SAINI VS JITENDRA KUMAR	DLSW010064882017
35	TP HUB, NRO1	PATIALA HOUSE	REENA VS VISHRAM SINGH	DLND010167882017
36	TP HUB, NRO1	PATIALA HOUSE	LATA RAWAT VS SUSHIL KUMAR	DLND010057282019



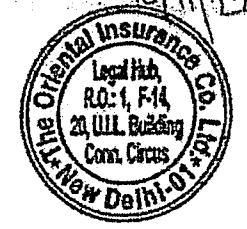
37	TP HUB, NRO1	PATIALA HOUSE	Mahavir Vs Rakesh Bhandari	DLND010119902018
38	TP HUB, NRO1	PATIALA HOUSE	KASHMIRI DEVI VS SURESH SINGH	DLND010036662016
39	TP HUB, NRO1	PATIALA HOUSE	DEVENDER SHARMA VS HASIM KHAN	DLND010012222018
40	TP HUB, NRO1	PATIALA HOUSE	RAJENDER KUMAR VS ASHISH KUMAR	DLND010082342018
41	TP HUB, NRO1	PATIALA HOUSE	PREM SINGH VS JAGBIR SINGH	DLND010057262019
42	TP HUB, NRO1	KARKARDOOMA	Asmeen Vs Jishan	DLSH010077872019
43	TP HUB, NRO1	KARKARDOOMA	SANDEEP KUMAR VS SUNIL KUMAR	DLET010061862017
44	TP HUB, NRO1	KARKARDOOMA	ROSHAN KHATOON VS SAURABH	DLET010001092018
45	TP HUB, NRO1	KARKARDOOMA	KULDEEP CHAUHAN VS NARESH SHA	DLSH010005362017
46	TP HUB, NRO1	KARKARDOOMA	PHOOLWATI VS GAUTAM KUMAR	DLSH010016802015
47	TP HUB, NRO1	KARKARDOOMA	SUMAN DEVI VS BHOPAL SINGH	DLET010074922017
48	TP HUB, NRO1	KARKARDOOMA	KAMAL KANTI VS MOHD.SAGIR	DLSH010082322020
49	TP HUB, NRO1	KARKARDOOMA	DEVINDER VS MUNFIKAR	DLNE010035882019
50	TP HUB, NRO1	KARKARDOOMA	REEMA DUBEY VS MAHESH	DLSH010084952018
51	TP HUB, NRO1	KARKARDOOMA	JITENDRA VS SANDEEP	DLSH010060982019
52	TP HUB, NRO1	KARKARDOOMA	AKASH MAVI VS SAHID	DLSH010015522015
53	TP HUB, NRO1	KARKARDOOMA	Nishar Ahmed Vs Jameel Ahmed	DLNE010030912019
54	TP HUB, NRO1	KARKARDOOMA	PREETI RANA VS RAKESH	DLSH010017602016
55	TP HUB, NRO1	KARKARDOOMA	ASHWANI KHOSLA VS BRHAM SINGH	DLSH010031172016
56	TP HUB, NRO1	KARKARDOOMA	NAND SINGH VS AMAN AGGARWAL	DLSH010019322018
57	TP HUB, NRO1	KARKARDOOMA	MANISH KUMAR KHEMKA VS MAHESH	DLSH010086892018
58	TP HUB, NRO1	KARKARDOOMA	HARIOM SHARMA VS YAGYRATH	DLET010019282019
59	TP HUB, NRO1	KARKARDOOMA	AKASH VS SOMVIR SINGH	DLET010089992017
60	TP HUB, NRO1	KARKARDOOMA	SURENDER SINGH VS SOMVIR SINGH	DLET010089982017



3

61	TP HUB, NRO1	KARKARDOOMA	Dinesh Vs P.Padmanabha Pillai	DLSH010065912018
62	TP HUB, NRO1	KARKARDOOMA	BRIJ MOHAN V ANKIT RANA	DLNE010038492019
63	TP HUB, NRO1	KARKARDOOMA	YASH PAL VS FURKAN ALI	DLSH010075742018
64	TP HUB, NRO1	KARKARDOOMA	Shasti Kant Vs P. padmanabha Pillai	DLSH010065902018
65	TP HUB, NRO1	KARKARDOOMA	Yuvraj Vs P.Padmanabha Pillai	DLSH010065922018
66	TP HUB, NRO1	HIGH COURT	OIC V/S PRAMILA GIRI VS VINOD, PRAMILA GIRI V/S KUMAR MISHRA	MACA. 270/2016, MACA 531/2016
67	TP HUB, NRO1	HIGH COURT	OICL Vs Ram S Pate/Deen Mehra	MACA/33/2021
68	TP HUB, NRO1	HIGH COURT	OIC VS SHAMMI SATIJA VS BALVEER SINGH	MACA/957/2018
69	TP HUB, NRO1	HIGH COURT	OIC Vs. KAVYA SHARMA & ORS	MACA/820/17
70	TP HUB, NRO1	HIGH COURT	OIC V/S Smt Sushma Devi Vs Shakeen	MACA 286/2015
71	TP HUB, NRO1	HIGH COURT	OIC V/S DALIP KUMAR GUPTA , GAURAV SHARMA	MACA 263/17
72	TP HUB, NRO1	HIGH COURT	KIRAN VS DHARAMPAL	MACA/99/2015
73	TP HUB, NRO1	HIGH COURT	OIC VS PINKY, WARYAM SINGH	MACA 357/2014
74	TP HUB, NRO1	HIGH COURT	KANCHAPATI DEVI VS DEEPAK GUPTA	MACA/232/2020
75	TP HUB, NRO1	HIGH COURT	Oic v/s Sangeeta Vs Manoj Kum	MACA 221/2019
76	TP HUB, NRO1	HIGH COURT	OIC V/S MANJEET SINGH VS. SUNIL KUMAR	MACA 243/2019
77	TP HUB, NRO1	HIGH COURT	OIC V/S ANSAR AHMAD VS MANOJ KUMAR	MACA 1025/2014
78	TP HUB, NRO1	HIGH COURT	BITTU VS. RAM PARVESH	MAC APP NO 45/2015
79	TP HUB, NRO1	HIGH COURT	HUSAN BANO VS SURAJ SHAKYA	MACA/310/2016
80	TP HUB, NRO1	HIGH COURT	OIC Vs RAHUL SHARMA VS KUSHESWAR	MACA NO. 670/2018
81	TP HUB, NRO1	HIGH COURT	OIC vs. Arun, Arun vs. OICUDAI SINGH VS. SUSHIL KUMAR	MAC APP NO 1033/14, 733/2016
82	TP HUB, NRO1	HIGH COURT	OIC V/S Sunita Tyagi Vs Sanjay	MACA 1169/2018
83	TP HUB, NRO1	HIGH COURT	OIC V/S MUNNI DEVI VS NARAIN SINGH	MACA 687/13
84	TP HUB, NRO1	HIGH COURT	OIC V/S RAMESH SINGH VS HARMEET SINGH (DAR/265)	MACA 772/2014
85	TP HUB, NRO1	HIGH COURT	MANISH KUMAR GUPTA VS SAURABH SINGHAL	100/16
86	TP HUB, NRO1	HIGH COURT	OIC V/S PROMILA VS RAMESH KUMAR 1279	MAC.APP. 791/2014
87	TP HUB, NRO1	HIGH COURT	OIC V/S POONAM PATHAK, KALU RAM MEENA	MACA 63/2016
88	TP HUB, NRO1	HIGH COURT	OIC VS PRADEEP KUMAR	MACA NO.136/2014
89	TP HUB, NRO1	HIGH COURT	OIC V/S JAHIDA KHATOON	MACA 741/18
90	TP HUB, NRO1	HIGH COURT	OIC V/S RAMASHISH, MAHABIR SINGH	MACA/539/2017
91	TP HUB, NRO1	HIGH COURT	OIC V/S SAVITRI PATEL VS SURESH SINGH	MACA/268/2016
92	TP HUB, NRO1	HIGH COURT	OIC VS. REKHA VS MOHD SHAHID	MACA/347/2016 194/13
93	TP HUB, NRO1	HIGH COURT	OIC V/S PHOOL KUMARI RAGHUNI VS VINAY KUMAR	MACA 19/2015
94	TP HUB, NRO1	HIGH COURT	UPENDER MEHTA VS RAVINDER	MACA/1104/2017
95	TP HUB, NRO1	HIGH COURT	SANJAY TYAGI VS MANGAL SAIN SHARMA	MACA/518/2016
96	TP HUB, NRO1	HIGH COURT	RAJBIR SINGH WALIA VS HARPARTAP SINGH GILL	MACA/276/2017
97	TP HUB, NRO1	HIGH COURT	OIC V/S SEEMA	MACA 268/2014
98	TP HUB, NRO1	HIGH COURT	OIC vs Munesh Vs Abhijeet Hazara	MACA/260/2021
99	TP HUB, NRO1	HIGH COURT	O I C VS PINKI, SURESH	MACA 311/2014
100	TP HUB, NRO1	HIGH COURT	OIC VS ASHARPHI DEVI, JAIBIR 2 CONNECTED CASES	MACA/942/2013

Shishyapal
10/11/22



101	TP HUB, NRO1	HIGH COURT	ZAHEED VS. NADEEM KHAN	MACA/32/2017
102	TP HUB, NRO1	HIGH COURT	ORIENTAL INSURANCE CO LTD vs MASTER MANNI & ANR	MACA/1112/2016
103	TP HUB, NRO1	HIGH COURT	SMT. SARLA VS ALRAG KHAN	MAC APP NO 816/2014
104	TP HUB, NRO1	HIGH COURT	TUMPA GOSWAMI VS MOHD. ISLAM	MACA/743/2015
105	TP HUB, NRO1	HIGH COURT	OIC V/S RIHANA VS BAHADUR SINGH	MACA/1119/2017
106	TP HUB, NRO1	HIGH COURT	OIC VS. ASHIYA BEGUM VS. PARSHU RAM SINGH	MAC.APP. 37/2014
107	TP HUB, NRO1	HIGH COURT	OIC V/S BAHADUR VS. RAM DEEP SINGH	MACAPP NO 734/2014
108	TP HUB, NRO1	HIGH COURT	OIC VS SMT KALPANA CHAUHAN	MACA 1144/2013
109	TP HUB, NRO1	HIGH COURT	O I C VS MOHD.SHAHID&OTHERS	MACA 704/2014
110	TP HUB, NRO1	HIGH COURT	BABY BHAWANA VS RAM BEER 1744	MACA 671/2013
111	TP HUB, NRO1	HIGH COURT	OIC VS REHMAN,MANOJ KUMAR	MACA 938/2013
112	TP HUB, NRO1	HIGH COURT	OIC V/S MANORA BIWI / SOHA ALI	MACA 269/16
113	TP HUB, NRO1	HIGH COURT	RAJESH PANWAR VS SHOKEEN	MAC APP NO - 1041/2014
114	TP HUB, NRO1	HIGH COURT	OIC VS PHOOL KUNWAR DEVI KISHORE YADAV	MACA 982/2013
115	TP HUB, NRO1	HIGH COURT	OIC VS MEERA DEVI SURENDER KUMAR	MACA/554/14
116	TP HUB, NRO1	HIGH COURT	OIC V/S ANUJ TRIVEDI VS PURAN CHAND	MACA 243/2019
117	TP HUB, NRO1	HIGH COURT	OIC V/S SMT. PINKY , RAJU	MACA 1130/2013
118	TP HUB, NRO1	HIGH COURT	OIC V/S ANITA KUMARI VS TEM PAL	MACA.963/2016
119	TP HUB, NRO1	HIGH COURT	OIC VS. KRISHNA DEVI VS SHRI CHAMAN	MACA 242/2014
120	TP HUB, NRO1	HIGH COURT	OIC VS AHILYA SINGH	MAC519/2018
121	TP HUB, NRO1	HIGH COURT	OIC vs Narender Vs Abhijeet Hazara	MACA/249/2021
122	TP HUB, NRO1	HIGH COURT	IQBAL VS YOGESH GIRI 1402	MAC.APP. 520/2014
123	TP HUB, NRO1	HIGH COURT	OIC V/S RAJ KUMAR, MUKESH	MACA 1102/2017



Sushyapaal
16/11/22

Email

Vinay Sharma

Re: Directions issued by the Hon'ble Supreme Court of India vide orders dated 28.07.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India".

From : Vinay Sharma <ar-gazette1b.dhc@gov.in>

Fri, Nov 11, 2022 02:34 PM

Subject : Re: Directions issued by the Hon'ble Supreme Court of India vide orders dated 28.07.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India".

To : Abhishek Nigam
<Abhishek.Nigam@universalsompo.com>

Sir,

Please refer to the trailing mail, the same has been received.

Regards

Assistant Registrar
Gazette-IB Branch
High Court of Delhi.

From: "Abhishek Nigam" <Abhishek.Nigam@universalsompo.com>

To: "Vinay Sharma" <ar-gazette1b.dhc@gov.in>

Cc: "rajkumar baliarsingh" <rajkumar.baliarsingh@universalsompo.com>, "swati pawar" <swati.pawar@universalsompo.com>, arvindshenoy@gicouncil.in

Sent: Thursday, November 10, 2022 4:29:44 PM

Subject: FW: Directions issued by the Hon'ble Supreme Court of India vide orders dated 28.07.2022 in Writ Petition (Civil) No. 534/2020 titled "Bajaj Allianz General Insurance Company Private Ltd. v. Union of India".

Dear Sir/Madam,

As directed and required kindly find the attached data in the prescribed format on behalf of Universal Sompo Gen Ins pvt Ltd.

Request you to kindly acknowledge the same.

Regards,
Abhishek Nigam
Zonal Manager – Legal (North -1)
Universal Sompo General Insurance Co. Ltd.

From: Gicouncil <gicouncil@gicouncil.in>

Sent: 10 November 2022 15:50

To: RADHIKA R <r.radhika@newindia.co.in>; sudhakar tripathi <sudhakar.tripathi@orientalinsurance.co.in>; Swati Pawar\Claims\Airoli <swati.pawar@universalsompo.com>; SHYAM SUNDER

Universal Sampo General Insurance Company Cases at Appellate Level

Appellate Court	No. Of Outstanding Claims	No. of Compromisable Cases
Delhi	21	7
TOTAL	21	0

Universal Sampo General Insurance company Cases at MACT Level

In Tribunals in Court of	No. of Outstanding Claims	No. of Compromisable Cases
Dwarka	55	3
Karkardooma	42	2
Patiala House	26	2
Rohini	68	2
Saket	56	1
Tis Hazari	48	2
Total	295	12

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File No.	Case No.	Case Title	STATE	Type	Advocate Name
USGI/TP/14412	MACT 695/2019	Sanjay Sachdeva vs Kamal	Delhi	Injury	Siddartha Acharya
USGI/TP/13831	MACT 42/19	Rohit Thakran vs Sahud Khan	Delhi	INJURY	Siddartha Acharya
USGI/TP/17501	MACP 136/2020	Mithlesh Devi vs Naseem Ahmed	Delhi	Death	Siddartha Acharya
USGI/TP/18398	MACP20/2021	Sheetal vs USGI	Delhi	Death	Siddartha Acharya
USGI/TP/15126 C	MACT/2118/2019	JAREEF V/S RAVI & ORS.	Delhi	Death	Siddartha Acharya
USGI/TP/15126 D	MACT/2119/2019	BALBIR V/S RAVI & ORS.	Delhi	Death	Siddartha Acharya
USGI/TP/ 15126 B	MACT/2116/2019	AMNA V/S RAVI & ORS.	Delhi	Death	Siddartha Acharya
USGI/TP/15126 A	MACT/2115/2019	MAHANDI HASAAN V/S RAVI & ORS.	Delhi	Death	Siddartha Acharya
USGI/TP/13469	MACT/817/2018	RAMSAHAY V/S ANIL	Delhi	Death	Siddartha Acharya
USGI/TP/17189	MACT/182/2020	BABITA V/S PRADEEP KUMAR	Delhi	Death	Siddartha Acharya
USGI/TP/17162	MACT/244/2021	BALA V/S RAJEEV KUMAR	Delhi	Death	Siddartha Acharya
USGI/TP/16579	MACT 376/20	MOHD ALI SHER V/S JASWANT SINGH	Delhi	Injury	Siddartha Acharya

File No.	Case No.	Case Title	STATE	High Court	Type	FAO No	Grounds of Appeal	Advocate Name
USGI/TP/13002	DELHI 773/18	ARTI VISHNOI V/S VYAPAARI LAL	DELHI	Delhi	Company	257/2021	Quantum	Siddharth Acharya
USGI/TP/1791	61/2012 AT MACT DELHI	K. Venkata Lakshmi Vs Rajesh Yadav & ors	DELHI	Delhi	Company	1117/2014	CONTRIBUTORY NEGLIGENCE	Siddharth Acharya
USGI/TP/11016	160/2017 AT MACT DELHI	Smt. Rekha Devi Vs Ajeet Singh & ors.	DELHI	Delhi	Company	260/19	Quantum	Siddharth Acharya
USGI/TP/407 A	4944/2016 (431/11) AT MACT DELHI	Master Sumit Vs Sh. Parmeshwar Kumar & ors.	DELHI	Delhi	Company	633/2018	QUANTUM	Siddharth Acharya
USGI/TP/407	4827/2016 (183/11) AT MACT DELHI	Master Gaurav Chahal Vs Sh. Parmeshwar Kumar & ors.	DELHI	Delhi	Company	634/2018	QUANTUM	Siddharth Acharya
USGI/TP/115	756/2009 AT MACT DELHI	Kharati Lal Vs. Sh. Santokh Singh & ors.	DELHI	Delhi	Company	104/2018	QUANTUM	Siddharth Acharya
USGI/TP/8601	735/2015 AT MACT SAKET COURT (DELHI)	Paramjit Singh Vs Chandan Kumar	DELHI	Delhi	Company	966/2016	Quantum	Siddharth Acharya

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